

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 01
IA (CA) No. 12/JPR/2023
Appeal No. 05/252(1)/JPR/2022
Under Section 252(1) of
Companies Act, 2013**

In the matter of:

Registrar of Companies

...Appellant

Versus

M/s Advina Infrastructure Development Company Pvt. Ltd.

...Respondent

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 11.07.2024.

Therefore, the matter is reposted to 12.08.2024.


(Prabhu Dayal Sewda)
Court Officer

July 11, 2024